

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.20/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.20/2008		
NAME OF THE COMPANY	Taurus Homes Pvt . Ltd		
NAME OF THE PETITIONER(S)	Komaty Reddy Pratap Reddy Others		
NAME OF THE RESPONDENT(S)	Taurus Homes Pvt . Ltd		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. Nitish Bandari on behalf of Mr. P. Vikram, learned counsel for the petitioner and Mr. Srikanth on behalf of Mr. T. Surya Satish, leaned counsel for the Respondent.

CP is disposed of by separate orders.

Member (Technical)

Member (Judicial)